

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 194 OF 2016 &  
IA NO. 415 OF 2016**

**Dated: 22<sup>nd</sup> March, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of :**

**Punjab State Power Corporation Ltd.**

**...Appellant(s)**

**Vs.**

**M/s Everest Power Pvt. Ltd. & Ors.**

**...Respondent(s)**

Counsel for the Appellant(s) : Ms. Swapna Seshadri  
Ms. Neha Garg  
Ms. Rhea Luthra

Counsel for the Respondent(s) : Mr. Tarun Johri  
Mr. Ankit Saini for R-1  
  
Mr. Vishrov Mukerjee  
Ms. Nishtha Kumar  
Mr. Sakesh Kumar for R-2

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **28.05.2018.**

**(Justice N. K. Patil)  
Judicial Member**

*mk/tpd*

**(I. J. Kapoor)  
Technical Member**